

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:813
ANSWERED ON:16.07.2014
KAMALANATHAN COMMITTEE
Butta Smt. Renuka;Reddy Shri Mekapati Rajamohan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has set up Kamalanathan Committee for division of employees/staff between the State Governments of Andhra Pradesh and Telangana;
- (b) if so, the details thereof;
- (c) whether the said Committee has submitted its report; and
- (d) if so, the details thereof and the recommendations made by the Committee along with the guidelines framed for the division of employees?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): Yes, Madam

(b): The Government has constituted an Advisory Committee under the chairmanship of Shri C. R. Kamalanathan for State Government employees other than All India Services, in exercise of the powers conferred by Section 80 of the Andhra Pradesh Reorganization Act, 2014, with effect from 29.03.2014. A copy of the order is enclosed at Annexure.

(c): No, Madam.

(d): Does not arise.